

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).901/2014

(Arising out of impugned final judgment and order dated 30-07-2013
in WP No.2046/1981 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL & ORS.

Respondent(s)

Date : 05-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Anurag Kishore,AOR

For Respondent(s) Mr. Vishwa Pal Singh,AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel
for the petitioners, list after two weeks.

Steps be taken in the meantime.

(Anita Rani Ahuja)
Branch Officer

(Sarita Purohit)
AR-cum-PS